Annexure – 8 Name of the corporate debtor: DSS Infrastructure Private Limited; Date of commencement of CIRP: 07.05.2024 (Order served to IRP dated 08.05.2024); List of creditors as on: 28.02.2025													
List of operational creditors (Other than Workmen and Employees and Government Dues)													
Name of creditor	Details of claim received		Details of claim admitted							Amount of			
	Date of receipt	Amount claimed	Amount of claim verified	Nature of claim	Amount covered by security interest	Amount covered by guarantee	related	% of voting share in CoC	contingent	any mutual dues, that may be set-off	Amount of claim not verified	Amount of claim under verification	Remarks, if any
National Securities Depositories Limited	17.05.2024	67514	67410	Fees	NA	NA	NA	-	NA	NA	104	NA	NA

104

Sl.

No.

Total

67514

67410